

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-84/2003/2361/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 23rd March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2023/1875 dtd 21st March, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the afternoon of 25.03.2023 till the morning of 27.03.2023**. The next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-84/2003/2362/A, dated 23.03.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
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